

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 284 OF 2017

AND

APPEAL NO. 09 OF 2018 & IA NO. 994 OF 2017

Dated : 19th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

APPEAL NO. 284 OF 2017

Adani Power Rajasthan Limited

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Abiha Zaidi
Ms. Sakshi Kapoor

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-2, 3 & 4

APPEAL NO. 09 OF 2018 & IA NO. 994 OF 2017

Jaipur Vidyut Vitaran Nigam Limited & Ors.

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Amit Kapur
Ms. Abiha Zaidi

Ms. Sakshi Kapoor for R-2

ORDER

Counsel for Adani Power is permitted to file written submissions.

List these matters for hearing on **07.11.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/pk

(Justice Manjula Chellur)
Chairperson